

Per Tribunal,

Fixed for Admission Hearing on 25-6-87

Notice issued to the
applicant on dtd. 27/5/87

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Gierpamy
Dy. Registrar.

be
p/s
187

Notice dt. 27/5/87 sent
on Applicant on 3/6/87.

8/6/87

Order copies dt.
29.6.87 are served
on the Applicant on
1.7.87 & R-No. 3
on 30.6.87.

Ref
9/7.

Order copies dt. 29.6.87
are served on the
R-Nos. 1 & 2 on 1.7.87.

Ref
9/7

25-6-87

Heard Mr. K.D. Naik, advocate,
for the applicant, and Mr. M. I.
Sethna, Counsel, for the respondents.
As we ^{have} admitted O.A. 370/87, which
is filed by the Secretary of the
Employees State Insurance Corpora-
tion Employees Union, in a repre-
sentative capacity, we allow the
applicant Mr. V.D. Arsin to
withdraw this application.
O.A. No. 296/1987 is disposed of
as withdrawn with no order as to
costs.



